

Reconstitution of the Central Board of Film Censors

228. SHRI MAHENDRA BAHADUR SINGH: SHRI SAWAISINGH SISODIA: SHRIMATI LAKSHMI KUMARI CHUNDAWAT: SHRI PRAKASH MEHROTRA: SHRI SHRIKANT VERMA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of the present members of the Central Board of Film Censors;

(b) the criteria laid down for nominating members to the Board; and

(c) the progress made so far in the reconstitution of the Board and by when the Board is likely to be reconstituted?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) The names of the members of the Board of Film Censors are as follows:

1. Shri K. L. Khandpur	Chaiman
2. Shri M. V. Krishnaswamy	Member
3. Shri Samik Banerjee	-do-
4. Shri B. N. Reddi	-do-
5. Shri B. N. Sircar	-do-
6. Shri P. C. Mathew	-do-
7. Smt. M. Nasru lah	-do-
8. Shri Dasid Abraham	-d -
9. Shri B. R. Chopra	-do-

(b) Members of the Board are nominated on the basis of their individual merit and suitability, being persons qualified in the opinion of the Central Government to judge the effect of films on the public.

(c) It will take some time before the Board is reconstituted. Details are yet to be finalised.

Restructuring of the Ownership of Newspapers Industry

229. SHRI SAWAISINGH SISODIA: SHRIMATI LAKSHMI KUMARI CHUNDAWAT: SHRI PRAKASH MEHROTRA; SHRI SHRIKANT VERMA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the progress so far made in regard to the examination of the question of restructuring the ownership of newspapers industry; and

(b) by when a decision is likely to be taken in the matter?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) and (b) This is a complicated issue and requires detailed study. It is, therefore, not possible to say when a decision is likely to be taken.

Financial grants for electrification of Harijan basties or colonies

230. SHRI S. W. DHABE: Will the Minister of ENERGY be pleased to state:

(a) the amount of grant given to State Governments and State Electricity Boards during 1976-77 and so far during 1977-78 for electrification of Harijan basties or colonies in urban and rural areas; and

(b) the, details of the progress made in the work as against the targets fixed therefor during the periods mentioned above?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) No grant is given to the State Governments or the State Electricity Boards for electrification of Harijan Basties or colonies in urban or rural areas.